

MR. DEPUTY CHAIRMAN: If you want to read it, you can do so at five o' clock. If you want to lay it, you can do it right now. ...*(Interruptions)*...

SHRI SANTOSH BAGRODIA (Rajasthan): What you say is right but I request you that this practice should be as much as possible be used only...*(Interruptions)*... It has become a rule. So, let us not make it a rule. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is not a rule.

SHRI SANTOSH BAGRODIA: I am talking only about future; today it is all right. ...*(Interruptions)*... Sir, I lay my Special Mention on the Table of the House.

DR. T. SUBBARAMI REDDY: Sir, subject matter of my Special Mention is very important, so I must speak. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You just lay it. Otherwise, you can do so after five o' clock. I do not mind it. ...*(Interruptions)*...

SPECIAL MENTIONS

Concern over racism against Indians abroad

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I rise to commend the attention of this House to recent incidents of racist violence against Indian students and professionals in different countries. Even as the Government has taken up the issue with the Australian Government, and despite the concerns shared by them, the attacks have continued. The Australian authorities continue to live in denial, unable to see a definite racist pattern, they consider such attacks as part of urban life. The advisories that have appeared in media in the wake of racist incidents suggest that Indians attracted such attacks due to their inability to assimilate in local community. One wonders if suggestions are being made for forced assimilation by subsuming cultural identities. Some have suggested recession in local economy as the cause behind racial attacks. Therefore, these incidents must also warn us of the limitations of current free trade regime that champions only the free movement of goods and capital without addressing the issue of free movement of professionals and students who carry their ideas, skills and cultures along. Any dislocation in economy exposes the violent divisions among the communities. Essentially, our Government has the responsibility to safeguard the interests of our citizens. Lack of career prospects has compelled our students to move abroad. The pending proposal to allow foreign universities to open their campuses in India will give our students an access to quality higher education at comparatively affordable price without exposing them to racial hostility. I support this policy and ask the Government to expedite the action.

Demand to settle grievances of contract labourers in Neyveli Lignite Corporation

SHRI N. BALAGANGA (Tamil Nadu): Sir, the Neyveli Lignite Corporation which was established in 1954 and which is one of the profitable PSUs, having three mines, three thermal